

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India Applicant/petitioner
v.
M/s. Advance Navotpad Surfactants Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (Liq.)

Order delivered on 24.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the Liquidator: Mr. Sarwar Raza, Ms. Ishita Sharma, Advs.

ORDER

List the matter for hearing on 28.04.2021.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

24.03.2021
Deepak